

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-222(ND)/2017

IN THE MATTER OF:

Mr. S. Srinivas & Ors.

.. PETITIONER

Vs.

M/s. Unitech Limited

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 13.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears on behalf of the parties. However, from the perusal of the record/file, it is seen that an application No.CA-38(C-III)/2017 has been filed on 08.9.2017 for withdrawal of the petition along with supporting affidavit by the Ld. Counsel for the petitioner.

Taking into consideration the plea made in the application along with affidavit, this Company Petition is allowed to be withdrawn. Hence, the same is dismissed as withdrawn. Let the files be consigned to records after adopting requisite formalities.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
13.9.2017